GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1553

TO BE ANSWERED ON THE 12^{TH} DECEMBER, 2023/ AGRAHAYANA 21, 1945 (SAKA)

CRIME AGAINST TEENAGE GIRLS

†1553. KUNWAR DANISH ALI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been a sharp rise in the cases of crime and rape with underaged teenage girls in the country during the past few years;

(b) if so, the number of such cases reported in the country during the last five years; and

(c) the action being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) to (b) : National Crime Records Bureau (NCRB) compiles statistical data on crimes as reported to it by the States/UTs and publishes the same in its publication "Crime in India". The latest published report pertains to the year 2022. State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Rape of Children (below 18 yrs.) (Sec. 376 IPC) during 2020-2022 are at Annexure-I. State/UT-wise Cases Registered(CR), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Section 4 & 6 of POCSO Act or POCSO Act (Section 4 & 6) r/w Section 376 IPC (for girls only) for Crime against Children During 2020-2022 are at Annexure-II.

(c) :'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility of maintaining law and order, protection of life and property of the citizens including investigation and prosecution of crime against citizens including women & children rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. However, Ministry of Home Affairs has taken a number of initiatives for safety of women and children across the country, which are given below:

i. The Criminal Law (Amendment), Act 2013 was enacted for effective deterrence against sexual offences. Further, the Criminal Law (Amendment) Act, 2018 was enacted to prescribe even more stringent penal provisions including death penalty for rape of girls below the age of 12 years. The Act also inter-alia mandates completion of investigation and

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filing of chargesheet in rape cases in 2 months and trials to be completed in 2 months.

ii. Emergency Response Support System provides a pan-India, single internationally recognized number (112) based system for all emergencies, with computer aided dispatch of field resources to the location of distress.

iii. Using technology to aid smart policing and safety management, Safe City Projects have been sanctioned in first Phase in 8 cities (Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow and Mumbai).

iv. Ministry of Home Affairs has provided financial assistance under the 'Cyber Crime Prevention against Women and Children (CCPWC) Scheme, to the States/UTs for their capacity building such as setting up of cyber forensic-cum-training laboratories, hiring of junior cyber consultants and training of LEAs' personnel, public prosecutors and judicial officers.

v. MHA has launched the "National Database on Sexual Offenders" (NDSO) on 20th September 2018 to facilitate investigation and tracking of sexual offenders across the country by law enforcement agencies. vi. MHA has launched an online analytic tool "Investigation Tracking System for Sexual Offences" for Police on 19th February 2019 to facilitate them to monitor and track time-bound investigation in sexual assault cases in accordance with Criminal Law (Amendment) Act 2018.

vii. In order to improve investigation, MHA has taken steps to strengthen DNA analysis units in Central and State Forensic Science Laboratories. This includes setting up of State-of-the-Art DNA Analysis Unit in Central Forensic Science Laboratory, Chandigarh. MHA has also sanctioned setting-up and upgrading of DNA Analysis units in State Forensic Science Laboratories after gap analysis and demand assessment.

viii. MHA has notified guidelines for collection of forensic evidence in sexual assault cases and the standard composition in a sexual assault evidence collection kit. To facilitate adequate capacity in manpower, training and skill building programs have been undertaken for Investigation Officers, Prosecution Officers and Medical Officers. Bureau of Police Research & Development has distributed 18,020 Sexual Assault Evidence Collection Kits to States/UTs as orientation kit as part of training.

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ix. MHA has also approved two projects for setting up and strengthening of Women Help Desks in Police Stations and Anti-Human Trafficking Units in all districts of the country.

x. In addition to the above-mentioned measures, the Ministry of Home Affairs have issued advisories from time to time with a view to help the States/UTs to deal with crimes against women and children, which are available at www.mha.gov.in

Further, the, Ministry of Women and Child Development has issued the 'Standard Operating Procedure (SOP) for cases of missing children' to assist Police, Child Welfare Committees and Juvenile Justice Board in dealing with the cases of missing and found or recovered children. The objective of the SOP is to put in place guidelines while dealing with cases of missing children and to work in coordination with the concerned stakeholders and respond with urgency to issues of missing child.

For providing outreach services to missing children and needy children, the Ministry of Women and Child Development operates Child Helpline No. 1098, which is operational 24/7. Apart from this, Railway Childlines at major railway platforms are also being operated to provide assistance to any needy child.

Ministry of Women and Child Development has also initiated the "TrackChild Portal", which enables tracking of the missing and found children. Under this, logins have been provided to the Police Stations, Juvenile Justice Boards and Child Care Institutions whereby they are required to update the information, on the portal, about missing and found children regularly. One Component of Track Child Portal is 'Khoya-Paya', where any citizen can report missing children as well as sightings of their whereabouts without losing much time.

Ministry of Women & Child Development is implementing One Stop Centre (OSC) Scheme across the country. The objectives of the One Stop Centre Scheme are to provide integrated support and assistance to women affected by violence, both in private and public spaces under one roof and facilitate immediate, emergency and non-emergency access to a range of services including police, medical, legal aid and counselling, psychological support to fight against any forms of violence against women.

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State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Rape of Children (below 18 yrs.) (Sec. 376 IPC) during 2020-2022

CI.	State (UT	2020						2021					
SL	State/UT	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	577	628	22	1035	863	26	614	689	16	1032	963	18
2	Arunachal Pradesh	29	28	0	41	38	0	54	41	4	48	42	4
3	Assam	18	12	0	23	12	0	3	2	0	2	2	0
4	Bihar	1	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	13	28	19	33	33	24	0	5	14	5	5	23
6	Goa	41	38	3	48	43	3	47	42	1	51	57	1
7	Gujarat	0	1	2	1	1	4	7	7	1	16	16	1
8	Haryana	0	0	0	0	0	0	0	0	1	0	0	1
9	Himachal Pradesh	196	192	25	266	304	32	215	205	30	291	288	36
10	Jharkhand	116	95	29	74	97	29	295	181	6	227	221	8
11	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0
12	Kerala	0	742	554	599	1320	558	0	193	58	189	209	61
13	Madhya Pradesh	10	22	4	23	23	4	0	3	173	3	3	242
14	Maharashtra	0	1	0	1	1	0	28	23	4	34	34	4
15	Manipur	2	3	0	3	3	0	0	1	0	0	1	0
16	Meghalaya	1	6	0	6	6	0	1	0	0	1	0	0
17	Mizoram	15	13	4	14	13	4	2	2	2	2	2	2
18	Nagaland#	1	1	3	3	1	3	0	0	0	0	0	0
19	Odisha	17	68	14	75	84	14	0	32	4	29	34	6
20	Punjab	62	104	31	120	136	43	10	34	33	34	41	53
21	Rajasthan	1279	930	142	1256	1226	174	1452	1190	216	1642	1632	249
22	Sikkim	3	4	0	5	5	0	0	0	0	0	0	0
23	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0
24	Telangana	0	0	0	0	0	0	0	0	0	0	0	0
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
26	Uttar Pradesh	204	227	239	390	344	288	256	244	118	356	343	144
27	Uttarakhand	5	7	30	9	9	30	0	7	8	25	25	10
28	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL STATE(S)	2590	3150	1121	4025	4562	1236	2984	2901	689	3987	3918	863
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	46	55	6	52	62	8	46	43	5	47	50	6
31	D&N Haveli and	0	0	0	0	0	0	0	0	0	0	0	0
21	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	0	4	3	5	5	3	0	0	0	0	0	0
33	Jammu & Kashmir	3	5	0	4	6	0	2	2	0	5	5	0
34	Ladakh	1	0	0	0	0	0	1	1	0	1	1	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	50	64	9	61	73	11	49	46	5	53	56	6
	TOTAL (ALL INDIA)	2640	3214	1130	4086	4635	1247	3033	2947	694	4040	3974	869

Source: Crime in India

Clarifications are pending from Nagaland for the year 2022

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State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Rape of Children (below 18 yrs.) (Sec. 376 IPC) during 2020-2022

	Shake (1) T	2022								
SL	State/UT	CR	CCS	CON	PAR	PCS	PCV			
1	Andhra Pradesh	0	0	0	0	0	0			
2	Arunachal Pradesh	30	35	11	42	41	11			
3	Assam	4	8	0	8	8	0			
4	Bihar	0	1	0	1	1	0			
5	Chhattisgarh	0	63	93	63	63	98			
6	Goa	55	53	6	61	59	6			
7	Gujarat	0	0	0	0	0	0			
8	Haryana	0	0	0	0	0	0			
9	Himachal Pradesh	213	199	58	242	225	65			
10	Jharkhand	184	191	54	204	204	61			
11	Karnataka	0	0	1	0	0	1			
12	Kerala	0	96	66	42	99	73			
13	Madhya Pradesh	0	8	133	13	13	147			
14	Maharashtra	0	2	1	2	2	1			
15	Manipur	0	1	0	0	1	0			
16	Meghalaya	3	3	0	0	3	0			
17	Mizoram	1	1	3	1	1	3			
18	Nagaland#	1	1	0	1	1	0			
19	Odisha	1	2	0	2	2	0			
20	Punjab	0	18	17	4	27	23			
21	Rajasthan	0	113	163	175	183	202			
22	Sikkim	0	0	0	0	0	0			
23	Tamil Nadu	5	2	0	6	2	0			
24	Telangana	0	0	0	0	0	0			
25	Tripura	0	0	0	0	0	0			
26	Uttar Pradesh	458	411	263	601	585	308			
27	Uttarakhand	0	36	0	36	36	0			
28	West Bengal	0	0	0	0	0	0			
	TOTAL STATE(S)	955	1244	869	1504	1556	999			
29	A&N Islands	0	0	2	0	0	2			
30	Chandigarh	48	46	23	61	58	24			
31	D&N Haveli and Daman & Diu	0	0	0	0	0	0			
32	Delhi	0	0	4	0	0	4			
33	Jammu & Kashmir	0	1	0	2	2	0			
34	Ladakh	1	2	0	2	2	0			
35	Lakshadweep	0	0	0	0	0	0			
36	Puducherry	0	0	0	0	0	0			
	TOTAL UT(S)	49	49	29	65	62	30			
	TOTAL (ALL INDIA)	1004	1293	898	1569	1618	1029			

Source: Crime in India

Clarifications are pending from Nagaland for the year 2022

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State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Section 4 & 6 of POCSO Act or POCSO Act (Section 4 & 6) r/w Section 376 IPC (for girls only) for Crime against Children During 2020-2022

CH CS CON PAR PCV CK CCS CON PAR PCS 1 Andhra Pradesh 16 13 0 23 21 0 16 20 4 25 21 2 Pradesh 16 13 0 23 21 0 16 20 4 25 21 3 Assam 1049 973 33 1675 1194 33 1310 123 156 809 827 5 Chhattigarh 1534 1529 147 1838 1806 160 1808 1805 208 244 2125 16 0 </th <th></th> <th colspan="5">2020</th> <th colspan="7">2021</th>		2020					2021							
2 Arunachal Pradesh 16 13 0 23 21 0 16 20 4 25 21 3 Assam 1049 973 33 1675 1194 33 1310 1232 65 1922 1481 4 Bihar 628 501 30 629 558 35 654 730 156 809 827 5 Chhattisgarh 1534 1529 147 1838 1806 160 1808 1805 208 2146 2125 6 Goa 0<	SL	State/UT	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
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5 Chhattisgarh 1534 1529 147 1838 1806 160 1808 1805 208 2146 2125 6 Goa 0 <td>3</td> <td>Assam</td> <td>1049</td> <td>973</td> <td>33</td> <td>1675</td> <td>1194</td> <td>33</td> <td>1310</td> <td>1232</td> <td>65</td> <td>1922</td> <td>1481</td> <td>66</td>	3	Assam	1049	973	33	1675	1194	33	1310	1232	65	1922	1481	66
6 Goa 0 0 0 0 0 0 0 0 0 0 0 7 Gujarat 1871 1827 22 2401 2394 26 2060 2017 62 2513 2513 8 Haryana 1032 893 31 1140 1123 411 1234 1000 17 1354 1304 9 Himachal Pradesh 0 3 0 0 455 108 569 432 89 475 498 11 Karataka 1598 1526 52 1926 1878 60 2090 2050 203 2780 2591 12 Kerala 1243 564 2 1138 132 3458 3384 239 4454 3949 15 Manipur 55 42 1 53 44 1 75 59 7 86 86 16 10	4	Bihar	628	501	30	629	558	35	654	730	156	809	827	175
7 Gujarat 1871 1827 22 2401 2394 26 2060 2017 62 2516 2513 8 Haryana 1032 893 31 1140 11123 41 1234 1000 117 1354 1304 9 Himachal Pradesh 0 3 0 0 3 0 0 2 0 0 10 Jharkhand 679 426 98 470 455 108 569 432 89 475 498 11 Karnataka 1598 1526 52 1926 1878 60 2090 2050 203 2780 2591 12 Kerala 1243 564 2 1123 441 17 551 323 3151 3131 2376 2177 34 313 278 14 Maharashtra 2755 220 60 56 20 65 21	5	Chhattisgarh	1534	1529	147	1838	1806	160	1808	1805	208	2146	2125	235
8 Haryana 1032 893 31 1140 1123 41 1234 1000 117 1354 1304 9 Himachal Pradesh 0 3 0 0 0 2 0 0 10 Jharkhand 679 426 98 470 455 108 569 432 89 475 498 11 Karnataka 1598 1526 52 1926 1878 60 2090 2050 203 2780 2591 12 Kerala 1243 564 2 1139 713 2 1568 1565 59 1892 1763 13 Madnya Pradesh 3259 242 1 53 444 1 75 59 7 86 86 16 Magaland# 14 1 6 17 1 6 25 24 4 33 30 190 0 216	6	Goa	0	0	0	0	0	0	0	0	0	0	0	0
9 Himachal Pradesh 0 3 0 0 3 0 0 2 0 0 10 Jharkhand 679 426 98 470 455 108 569 432 89 475 488 11 Karnataka 1598 1526 52 1926 1878 60 2090 2030 2030 2780 2591 12 Kerala 1243 564 2 1139 713 2 1568 1565 59 1892 1763 13 Madhya Pradesh 3259 3180 247 4122 4057 294 3512 3376 561 4332 4369 14 Manipur 255 42 1 53 44 1 75 59 7 86 86 16 Meghalaya 247 197 42 272 240 49 290 277 34 313 278	7	Gujarat	1871	1827	22	2401	2394	26	2060	2017	62	2516	2513	69
10 Jharkhand 679 426 98 470 455 108 569 432 89 475 498 11 Karnataka 1598 1526 52 1926 1878 60 2090 2050 203 2780 2591 12 Kerala 1243 564 2 1139 713 2 1568 1565 59 1892 1763 13 Madhya Pradesh 3259 3180 247 4122 4057 294 3512 3376 561 4382 4369 14 Maharashtra 2785 2831 160 3665 3415 183 3458 3384 239 4454 3949 15 Manjuur 55 42 1 53 44 1 75 59 7 86 86 16 Meghalaya 247 197 42 272 240 49 290 277 34 313 278 16 Meghalaya 247 197 42 272	8	Haryana	1032	893	31	1140	1123	41	1234	1000	117	1354	1304	135
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13 Madhya Pradesh 3259 3180 247 4122 4057 294 3512 3376 561 4382 4369 14 Maharashtra 2785 2831 160 3665 3415 183 3458 3384 239 4454 3949 15 Manipur 55 42 1 53 44 1 75 59 7 86 86 16 Meghalaya 247 197 42 272 240 49 290 277 34 313 278 17 Mizoram 57 52 20 60 56 20 65 62 12 64 63 18 Nagaland# 14 11 6 17 13 6 25 24 4 33 30 20 Punjab 549 500 37 606 616 49 599 580 76 674 681 21 Rajasthan 1 0 194 0 0 216 <t< td=""><td>11</td><td>Karnataka</td><td>1598</td><td>1526</td><td>52</td><td>1926</td><td>1878</td><td>60</td><td>2090</td><td>2050</td><td>203</td><td>2780</td><td>2591</td><td>210</td></t<>	11	Karnataka	1598	1526	52	1926	1878	60	2090	2050	203	2780	2591	210
14 Maharashtra 2785 2831 160 3665 3415 183 3458 3384 239 4454 3949 15 Manipur 55 42 1 53 44 1 75 59 7 86 86 16 Meghalaya 247 197 42 272 240 49 290 277 34 313 278 17 Mizoram 57 52 20 60 56 20 65 62 12 64 63 18 Nagaland# 14 11 6 17 13 6 25 24 4 33 30 19 Odisha 1629 1633 31 1864 1980 33 1871 1717 52 1935 1970 20 Punjab 549 500 37 606 616 49 599 580 76 674 681 21 Rajashan 1 0 194 0 0 216 171	12	Kerala	1243	564	2	1139	713	2	1568	1565	59	1892	1763	63
15 Manipur 55 42 1 53 44 1 75 59 7 86 86 16 Meghalaya 247 197 42 272 240 49 290 277 34 313 278 17 Mizoram 57 52 20 60 56 20 65 62 12 64 63 18 Nagaland# 14 11 6 17 13 6 25 24 4 33 30 19 Odisha 1629 1633 31 1864 1980 33 1871 1717 52 1935 1970 20 Punjab 549 500 37 606 616 49 599 580 76 674 681 21 Rajashan 1 0 194 0 0 216 0 1 21 1 1 22 Sikkim 70 60 5 69 64 5 75 73 15 </td <td>13</td> <td>Madhya Pradesh</td> <td>3259</td> <td>3180</td> <td>247</td> <td>4122</td> <td>4057</td> <td>294</td> <td>3512</td> <td>3376</td> <td>561</td> <td>4382</td> <td>4369</td> <td>732</td>	13	Madhya Pradesh	3259	3180	247	4122	4057	294	3512	3376	561	4382	4369	732
16 Meghalaya 247 197 42 272 240 49 290 277 34 313 278 17 Mizoram 57 52 20 60 56 20 65 62 12 64 63 18 Nagaland# 14 11 6 17 13 6 25 24 4 33 30 19 Odisha 1629 1633 31 1864 1980 33 1871 1717 52 1935 1970 20 Punjab 549 500 37 606 616 49 599 580 76 674 681 21 Rajasthan 1 0 194 0 0 216 0 1 21 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	14	Maharashtra	2785	2831	160	3665	3415	183	3458	3384	239	4454	3949	270
17 Mizoram 57 52 20 60 56 20 65 62 12 64 63 18 Nagaland# 14 11 6 17 13 6 25 24 4 33 30 19 Odisha 1629 1633 31 1864 1980 33 1871 1717 52 1935 1970 20 Punjab 549 500 37 606 616 49 599 580 76 674 681 21 Rajasthan 1 0 194 0 0 216 0 1 21 1 1 1 22 Sikkim 70 60 5 69 64 5 75 73 15 82 80 23 Tamil Nadu 2205 1772 126 2786 2080 198 3401 2620 152 4229 3137 24 Telangana 1415 1392 30 1890 1653 38 <	15	Manipur	55	42	1	53	44	1	75	59	7	86	86	7
18 Nagaland# 14 11 6 17 13 6 25 24 4 33 30 19 Odisha 1629 1633 31 1864 1980 33 1871 1717 52 1935 1970 20 Punjab 549 500 37 606 616 49 599 580 76 674 681 21 Rajasthan 1 0 194 0 0 216 0 1 21 1 1 1 22 Sikkim 70 60 5 69 64 5 75 73 15 82 80 23 Tamil Nadu 2205 1772 126 2786 2080 198 3401 2620 152 4129 133 26 Uttar Pradesh 2533 2790 651 3948 3764 802 2747 2767 909 4085 <	16	Meghalaya	247	197	42	272	240	49	290	277	34	313	278	34
19 Odisha 1629 1633 31 1864 1980 33 1871 1717 52 1935 1970 20 Punjab 549 500 37 606 616 49 599 580 76 674 681 21 Rajasthan 1 0 194 0 0 216 0 1 21 1 1 1 22 Sikkim 70 60 5 69 64 5 75 73 15 82 80 23 Tamil Nadu 2205 1772 126 2786 2080 198 3401 2620 152 4229 3137 24 Telangana 1415 1392 30 1890 1653 38 1817 100 13 129 133 26 Uttar Pradesh 2533 2790 651 3948 3764 802 2747 2767 909 4085 3779 27 Uttarakhand 396 445 35 505	17	Mizoram	57	52	20	60	56	20	65	62	12	64	63	13
20 Punjab 549 500 37 606 616 49 599 580 76 674 681 21 Rajasthan 1 0 194 0 0 216 0 1 21 1 1 22 Sikkim 70 60 5 69 64 5 75 73 15 82 80 23 Tamil Nadu 2205 1772 126 2786 2080 198 3401 2620 152 4229 3137 24 Telangana 1415 1392 30 1890 1653 38 1817 1687 71 2226 1911 25 Tripura 86 91 5 128 117 5 91 100 13 129 133 26 Uttar Pradesh 2533 2790 651 3948 3764 802 2747 2767 90 4085 3779	18	Nagaland#	14	11	6	17	13	6	25	24	4	33	30	4
21 Rajasthan 1 0 194 0 0 216 0 1 21 1 1 22 Sikkim 70 60 5 69 64 5 75 73 15 82 80 23 Tamil Nadu 2205 1772 126 2786 2080 198 3401 2620 152 4229 3137 24 Telangana 1415 1392 30 1890 1653 38 1817 1687 71 2226 1911 25 Tripura 86 91 5 128 117 5 91 100 13 129 133 26 Uttar Pradesh 2533 2790 651 3948 3764 802 2747 2767 909 4085 3779 27 Uttarakhand 396 445 35 505 503 39 593 529 41 671 687 28 West Bengal 1522 1560 20 156 1792	19	Odisha	1629	1633	31	1864	1980	33	1871	1717	52	1935	1970	53
22 Sikkim 70 60 5 69 64 5 75 73 15 82 80 23 Tamil Nadu 2205 1772 126 2786 2080 198 3401 2620 152 4229 3137 24 Telangana 1415 1392 30 1890 1653 38 1817 1687 71 2226 1911 25 Tripura 86 91 5 128 117 5 91 100 13 129 133 26 Uttar Pradesh 2533 2790 651 3948 3764 802 2747 2767 909 4085 3779 27 Uttarakhand 396 445 35 505 503 39 593 559 41 671 687 28 West Bengal 1522 1560 20 1536 1792 21 1575 1572 49 1	20	Punjab	549	500	37	606	616	49	599	580	76	674	681	102
23 Tamil Nadu 2205 1772 126 2786 2080 198 3401 2620 152 4229 3137 24 Telangana 1415 1392 30 1890 1653 38 1817 1687 71 2226 1911 25 Tripura 86 91 5 128 117 5 91 100 13 129 133 26 Uttar Pradesh 2533 2790 651 3948 3764 802 2747 2767 909 4085 3779 27 Uttar Akhand 396 445 35 505 503 39 593 559 41 671 687 28 West Bengal 1522 1560 20 1536 1792 21 1575 1572 49 1603 1841 30 Chandigarh 0 0 0 0 0 0 0 11 101 114 30 Chandigarh 0 0 0 0 0 <td< td=""><td>21</td><td>Rajasthan</td><td>1</td><td>0</td><td>194</td><td>0</td><td>0</td><td>216</td><td>0</td><td>1</td><td>21</td><td>1</td><td>1</td><td>32</td></td<>	21	Rajasthan	1	0	194	0	0	216	0	1	21	1	1	32
24 Telangana 1415 1392 30 1890 1653 38 1817 1687 71 2226 1911 25 Tripura 86 91 5 128 117 5 91 100 13 129 133 26 Uttar Pradesh 2533 2790 651 3948 3764 802 2747 2767 909 4085 3779 27 Uttar Ahand 396 445 35 505 503 39 593 559 41 671 687 28 West Bengal 1522 1560 20 1536 1792 21 1575 1572 49 1603 1841 TOTAL STATE(S) 26744 25056 2028 33149 30992 2428 31792 30093 3227 39305 36537 29 A&N Islands 104 108 10 103 119 10 90 90 11 101 114 30 Chandigarh 0 0 0 0 <td>22</td> <td>Sikkim</td> <td>70</td> <td>60</td> <td>5</td> <td>69</td> <td>64</td> <td>5</td> <td>75</td> <td>73</td> <td>15</td> <td>82</td> <td>80</td> <td>15</td>	22	Sikkim	70	60	5	69	64	5	75	73	15	82	80	15
25 Tripura 86 91 5 128 117 5 91 100 13 129 133 26 Uttar Pradesh 2533 2790 651 3948 3764 802 2747 2767 909 4085 3779 27 Uttarakhand 396 445 35 505 503 39 593 559 41 671 687 28 West Bengal 1522 1560 20 1536 1792 21 1575 1572 49 1603 1841 TOTAL STATE(S) 26744 25056 2028 33149 30992 2428 31792 30093 3227 39305 36537 29 A&N Islands 104 108 10 103 119 10 90 90 11 101 114 30 Chandigarh 0 0 0 0 0 0 10 0 10 114 101 114 10 114 10 10 11 101 114	23	Tamil Nadu	2205	1772	126	2786	2080	198	3401	2620	152	4229	3137	175
26 Uttar Pradesh 2533 2790 651 3948 3764 802 2747 2767 909 4085 3779 27 Uttarakhand 396 445 35 505 503 39 593 559 41 671 687 28 West Bengal 1522 1560 20 1536 1792 21 1575 1572 49 1603 1841 TOTAL STATE(S) 26744 25056 2028 33149 30992 2428 31792 30093 3227 39305 36537 29 A&N Islands 104 108 10 103 119 10 90 90 11 101 114 30 Chandigarh 0	24	Telangana	1415	1392	30	1890	1653	38	1817	1687	71	2226	1911	74
27 Uttarakhand 396 445 35 505 503 39 593 559 41 671 687 28 West Bengal 1522 1560 20 1536 1792 21 1575 1572 49 1603 1841 TOTAL STATE(S) 26744 25056 2028 33149 30992 2428 31792 30093 3227 39305 36537 29 A&N Islands 104 108 10 103 119 10 90 90 11 101 114 30 Chandigarh 0	25	Tripura	86	91	5	128	117	5	91	100	13	129	133	13
28 West Bengal 1522 1560 20 1536 1792 21 1575 1572 49 1603 1841 TOTAL STATE(S) 26744 25056 2028 33149 30992 2428 31792 30093 3227 39305 36537 29 A&N Islands 104 108 10 103 119 10 90 90 11 101 114 30 Chandigarh 0 0 0 0 0 0 10 0 0 31 D&N Haveli and Daman & Diu 39 39 2 52 47 2 47 45 2 54 51 32 Delhi 721 916 50 1116 1081 60 841 878 28 1062 1016 33 Jammu & Kashmir 152 124 2 195 190 4 209 180 1 240 229	26	Uttar Pradesh	2533	2790	651	3948	3764	802	2747	2767	909	4085	3779	1118
TOTAL STATE(S) 26744 25056 2028 33149 30992 2428 31792 30093 3227 39305 36537 29 A&N Islands 104 108 10 103 119 10 90 90 11 101 114 30 Chandigarh 0 0 0 0 0 0 10 103 119 10 90 90 11 101 114 30 Chandigarh 0 0 0 0 0 0 0 1 0 0 0 31 D&N Haveli and Daman & Diu 39 39 2 52 47 2 47 45 2 54 51 32 Delhi 721 916 50 1116 1081 60 841 878 28 1062 1016 33 Jammu & Kashmir 152 124 2 195 190 4 209 <	27	Uttarakhand	396	445	35	505	503	39	593	559	41	671	687	41
TOTAL STATE(S) 26744 25056 2028 33149 30992 2428 31792 30093 3227 39305 36537 29 A&N Islands 104 108 10 103 119 10 90 90 11 101 114 30 Chandigarh 0 0 0 0 0 0 10 101 114 101 114 30 Chandigarh 0 1016 116 1081 60 841 878 28 1062 1016 33 Jammu & Kashmir 152 124 2 195	28	West Bengal	1522	1560	20	1536	1792	21	1575	1572	49	1603	1841	50
30 Chandigarh 0 0 0 0 0 0 0 0 1 0 0 31 D&N Haveli and Daman & Diu 39 39 2 52 47 2 47 45 2 54 51 32 Delhi 721 916 50 1116 1081 60 841 878 28 1062 1016 33 Jammu & Kashmir 152 124 2 195 190 4 209 180 1 240 229 34 Ladakh 0 0 0 0 0 0 0 0 0 0 35 Lakshadweep 3 1 0 4 1 0 2 11 0 12 12 36 Puducherry 44 42 42 85 85 42 55 74 0 132 78 TOTAL (ALL 27807 26286 2134 34704 32515 2546 33036 31371 3270		TOTAL STATE(S)	26744	25056	2028	33149	30992	2428	31792	30093	3227	39305	36537	3799
31 D&N Haveli and Daman & Diu 39 39 2 52 47 2 47 45 2 54 51 32 Delhi 721 916 50 1116 1081 60 841 878 28 1062 1016 33 Jammu & Kashmir 152 124 2 195 190 4 209 180 1 240 229 34 Ladakh 0 0 0 0 0 0 0 0 0 0 35 Lakshadweep 3 1 0 4 1 0 2 11 0 12 12 36 Puducherry 44 42 42 85 85 42 55 74 0 132 78 TOTAL (ALL 27807 26286 2134 34704 32515 2546 33036 31371 3270 40906 38037	29	A&N Islands	104	108	10	103	119	10	90	90	11	101	114	13
31 Daman & Diu 39 39 2 52 47 2 47 45 2 54 51 32 Delhi 721 916 50 1116 1081 60 841 878 28 1062 1016 33 Jammu & Ladakh 152 124 2 195 190 4 209 180 1 240 229 34 Ladakh 0 0 0 0 0 0 0 0 0 0 0 21 124 22 195 190 4 209 180 1 240 229 229 229 240 229 229 240 229 229 240 229 240 229 240 229 240 229 240 211 10 12	30	Chandigarh	0	0	0	0	0	0	0	0	1	0	0	1
32 Delhi 721 916 50 1116 1081 60 841 878 28 1062 1016 33 Jammu & Kashmir 152 124 2 195 190 4 209 180 1 240 229 34 Ladakh 0 0 0 0 0 0 0 0 0 0 35 Lakshadweep 3 1 0 4 1 0 2 11 0 12 12 36 Puducherry 44 42 42 85 85 42 55 74 0 132 78 TOTAL UT(S) 1063 1230 106 1555 1523 118 1244 1278 43 1601 1500 TOTAL (ALL 27807 26286 2134 34704 32515 2546 33036 31371 3270 40906 38037	31		39	39	2	52	47	2	47	45	2	54	51	2
33 Jammu & Kashmir 152 124 2 195 190 4 209 180 1 240 229 34 Ladakh 0 12 12 12 12 12 12 12 13 13 14 14 14 15 15 15 15 15 15 15 15 15 15 15 15 16 13 16	32		721	916	50	1116	1081	60	841	878	28	1062	1016	33
34 Ladakh 0 12 12 12 13 13 13 13 13 13 13 13 13 13 13 13 13 13 13 13 13 13 14 14 15 15 15 <th15< th=""> <th15< th=""> 15</th15<></th15<>		Jammu &												1
35 Lakshadweep 3 1 0 4 1 0 2 11 0 12 12 36 Puducherry 44 42 42 85 85 42 55 74 0 132 78 TOTAL UT(S) 1063 1230 106 1555 1523 118 1244 1278 43 1601 1500 TOTAL (ALL 27807 26286 2134 34704 32515 2546 33036 31371 3270 40906 38037	34		0	0	0	0	0	0	0	0	0	0	0	0
36 Puducherry 44 42 42 85 85 42 55 74 0 132 78 TOTAL UT(S) 1063 1230 106 1555 1523 118 1244 1278 43 1601 1500 TOTAL (ALL 27807 26286 2134 34704 32515 2546 33036 31371 3270 40906 38037						-	-				-	-	-	0
TOTAL UT(S) 1063 1230 106 1555 1523 118 1244 1278 43 1601 1500 TOTAL (ALL 27807 26286 2134 34704 32515 2546 33036 31371 3270 40906 38037		•			-			-						0
TOTAL (ALL 27807 26286 2134 34704 32515 2546 33036 31371 3270 40906 38037	-													50
														3849

Source: Crime in India

Clarifications are pending from Nagaland for the year 2022

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LOK SABHA US P.Q. NO.1553 FOR 12.12.2023

State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Section 4 & 6 of POCSO Act or POCSO Act (Section 4 & 6) r/w Section 376 IPC (for girls only) for Crime against Children During 2020-2022

SL	State/UT		2022									
1		CR	CCS	CON	PAR	PCS	PCV					
-	Andhra Pradesh	1001	1069	51	1537	1448	54					
2	Arunachal Pradesh	28	24	0	31	28	0					
3	Assam	1257	1313	197	1550	1374	204					
4	Bihar	749	590	477	728	678	596					
5	Chhattisgarh	1809	1868	462	2117	2098	566					
6	Goa	0	0	0	0	0	0					
7	Gujarat	2127	2041	77	2528	2508	91					
8	Haryana	1264	1001	201	1333	1273	242					
9	Himachal Pradesh	0	0	0	0	0	0					
10	Jharkhand	570	622	157	676	684	161					
11	Karnataka	2294	2189	263	2868	2758	265					
12	Kerala	1704	1910	132	2044	2111	142					
13	Madhya Pradesh	3641	3614	927	4798	4643	1055					
14	Maharashtra	4180	3766	372	4984	4385	435					
15	Manipur	44	54	15	49	57	15					
16	Meghalaya	272	266	37	230	284	41					
17	Mizoram	62	58	27	61	58	27					
18	Nagaland#	20	22	8	23	23	8					
19	Odisha	1720	1712	69	1510	1967	77					
20	Punjab	630	550	121	737	654	139					
21	Rajasthan	1694	1241	58	1636	1690	82					
22	Sikkim	73	67	11	80	68	11					
23	Tamil Nadu	3573	3651	471	4946	4447	510					
24	Telangana	1753	2394	70	2830	2887	79					
25	Tripura	78	74	22	103	101	22					
26	Uttar Pradesh	3344	3044	1099	4440	4323	1331					
27	Uttarakhand	637	621	58	739	673	65					
28	West Bengal	1670	1661	105	2122	2333	137					
	TOTAL STATE(S)	36194	35422	5487	44700	43553	6355					
29	A&N Islands	81	80	11	75	95	11					
30	Chandigarh	0	0	0	0	0	0					
31	D&N Haveli and Daman & Diu	43	51	4	53	52	4					
32	Delhi	890	876	91	1112	1010	102					
33	Jammu & Kashmir	237	195	2	278	274	2					
34	Ladakh	0	0	0	0	0	0					
35	Lakshadweep	5	5	0	5	5	0					
36	Puducherry	61	54	0	115	110	0					
	TOTAL UT(S)	1317	1261	108	1638	1546	119					
	TOTAL (ALL INDIA)	37511	36683	5595	46338	45099	6474					

Source: Crime in India

Clarifications are pending from Nagaland for the year 2022

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